

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 5162 of 2008**

-----  
**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
-----

**25/Dated: 26<sup>th</sup> March, 2021**

Heard through V.C.

**2.** From record it appears that a counter-affidavit has been filed on behalf of the respondent no.3, put up this case for further hearing on 11.05.2021.

**(Deepak Roshan, J.)**

Amardeep/